

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.No. (IB) 419(MB)/2018

CORAM : Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **25.04.2018**.

NAME OF THE PARTIES : Supermax International Pvt. Ltd.
V/s.
Supermax Personal Care Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B Code, 2016.

ORDER

1. Learned Representatives for the both side are present.
2. By the Order of the Bench adjourned to **21.06.2018**.

Date :25.04.2018
Suresh

sd/-
M.K. SHRAWAT
Member (Judicial)